COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 156 OF 2016

Dated: 29th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. .....Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. .....Respondent (s)

Counsel for the Appellant(s) : Proxy counsel for Mr. Deep Rao

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***18.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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